

Sl.	Commodity	February 1992	March (till 21.3.92) 1992
22.	Salt	+0.8	+2.8
23.	Vanaspati	-2.4	-3.4
24.	Mustard oil	5.2	-2.8
25.	Coconut oil	4.6	-2.9
26.	Groundnut oil	6.0	-2.9
27.	Cotton Cloth (mills)	+0.3	+3.6
28.	Laundry Soap	Steady	+0.6
29.	Safety Matches	Steady	Steady
30.	Drugs & Medicines	+0.1	+1.1
	ALL COMMODITIES	+0.4	+0.6

Note: Figures are provisional.

Strategy to conserve Power

6611. SHRI GEORGE FERNANDES: Will the PRIME MINISTER be pleased to state:

(a) whether the Government are considering any strategy to conserve power;

(b) if so, whether the Government propose to give fiscal incentives to industries in his regard; and

(c) if so, to what extent industries will be able to conserve power by virtue of these incentives?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) The Government has formulated a comprehensive strategy for conservation of electric power and other energy resources such as petroleum and coal.

(b) The Government has been providing fiscal incentives to encourage energy conservation in the industrial sector. These incentives include 100% depreciation allowance admissible under the Income - Tax and Customs & Excise Duty relief on the cost of energy saving devices and equipment.

(c) The extent to which industries will be able to conserve power by virtue of these incentives cannot be quantified. However, the fiscal incentives extended by the Govt. will create an environment conducive for accelerated investment by industries in energy conservation programmes.

Legal Protection to Clear the Backlog

6612. SHRI BHUPINDER SINGH HOODA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to

provide legal protection to clear the backlog of vacancies reserved for SCs/STs;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) to (c). No such proposal is under consideration of the Govt.

Technical Training Institute with Swiss Aid

6613. SHRI P. C. THOMAS: Will the PRIME MINISTER be pleased to state:

(a) the details of functions of the Technical Training Institute being run with Swiss aid at Chandigarh;

(b) whether the Swiss Agency has proposed to assist some similar institutes in other States also; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) The Indo-Swiss Training Centre (ISTC) established with Swiss Aid at the Central Scientific Instruments Organisation, Chandigarh., a laboratory of CSIR, has the basic objective to impart high grade technician level training in precision work. It conducts following courses:

1. 3-year integrated Diploma course in Instrument Technology.

2. 4-year Advanced Diploma course in Die and Mould making.

3. 1-year Post-Diploma Course in Industrial Electronics.

(b) and (c). Yes, Sir. The Swiss agency is assisting the Department of Electronics with a project for improving the quality of training in selected Engineering Colleges, Centres for Electronics Design and Training, Polytechnics in different states for Electronic Industry.

Violation of Land Allotment Rules by Private Hospitals

6614. SHRI GEORGE FERNANDES: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the terms and conditions for providing land to private hospitals by the Delhi Development Authority;

(b) whether most of the 'High-Tech' hospitals are violating the stipulated norms and neglecting the poor; and

(c) if so, the remedial steps proposed to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIM. ARUNACHALAM): (a) Besides the usual terms and conditions for the allotment of land to institutions, including hospitals, as provided under Rule 20 of the DDA (Disposal of Developed Nazul Land) Rules, 1981, land at concessional rates is allotted to private hospitals with the following additional terms and conditions:

(i) The hospital will serve as general public hospital with atleast 25% of the beds reserved for free treatment for the weaker sections of the society.

(ii) The OPD of the hospital will provide free services to the patients falling in the indigent category.

(b) It has been found that some of the